

(1)	(2)	(3)	(4)
Visvesvaraya Vidyut Nigam Ltd.	0	1.2	1.9
Kerala State Electricity Board	—	0.3	0.4
Tamil Nadu Electricity Board	9	19.5	32.2
Orissa Hydro Power Corporation Ltd.	1	11.8	11.1
West Bengal State Electricity Board		1.4	1.6
West Bengal Power Development Corporation Corporation Ltd.	—	0	0
Durgapur Project Ltd.	3	10.5	10.1
Assam State Electricity Board	2	3.1	3.1
Mizoram Power Development Department	0	0.5	-0.3
Nagaland Power Development Department	1	2.4	1.4
Damodar Valley Corporation	0	0.8	1.6
Satluj Jal Vidyut Nigam Ltd.	4	13.7	22.5
North Eastern Electric Power Corporation Ltd.	6	4.2	6
Tehri Hydro Development Corporation	—	1.4	9.2
National Thermal Power Corporation	—	4.6	9
Power Grid Corporation of India Ltd.	—	3.2	4

Auditing the accounts of District Councils

4680. SHRI. SWARAJ KAUSHAL : Will the Minister of FINANCE be pleased to state :

(a) the amount allocated to each District Council during the last three financial years, year-wise details;

(b) whether accounts of District Councils have been audited by CAG during the last three years;

(c) if so, the irregularities found in those accounts of each District Council; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL) : (a) to (d) The required information is being collected and will be laid on the Table of the House.